

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 313 OF 2020

AND

LD-VC-CW-279 OF 2020

WITH

LD-VC-OCW NO.192 OF 2020

LD-VC-CW NO. 313 OF 2020

West Coast Paper Mills Ltd & anr. Petitioner

V e r s u s

State of Goa & anr. Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. Amay Phadte, Mr. Abhijit Gosavi, Mr. Anuj Phadte and Mr. A. Naik, Advocates for the Petitioners.

Mr. Pravin Faldessai, Additional Government Advocate for the Respondents.

LD-VC-OCW NO.192 OF 2020

IN

LD-VC-CW NO.279 OF 2020

JSW Steel Ltd. & anr. Applicants

V e r s u s

State of Goa & anr. Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. Amay Phadte, Mr. Abhijit Gosavi, and Mr. A. Naik Advocates for the Applicant-Petitioners.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondents.

**Coram :- DAMA SESHADRI NAIDU &
M. S. JAWALKAR, JJ.**

Date : 10th December, 2020

P.C.

Issue notice to the learned Advocate General, returnable on 17.12.2020.

M. S. JAWALKAR

DAMA SESHADRI NAIDU, J.

arp/*